

A.C.J.M.
Court No. 3, Ghaziabad

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA) - 16-1-2019

In the Court of ACJM - Court No. 3, G2B

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	123/17	State v. Mukesh	M.V. Act	Masooni	100/-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	129/17	" v. Mohsin	"	"	100/-	
3	110/17	" v. Firasat Ali	"	"	100/-	
4	111/17	" v. Arjun	"	"	100/-	
5	112/17	" v. Mohd yonus	"	"	100/-	
		Disposal	NIL			

[Signature]
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